

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 23.07.2019 (TUESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 703 of 2018	Ahluwalia Contracts (India) Ltd. Vs. Raheja Developers Ltd.	Shashank Garg	Garima Sharma
2.	Comp. App. (AT) (Ins) No. 118 of 2019	Sanghvi Movers Ltd. Vs. Tech Sharp Engineers Pvt Ltd.	Shikhil Suri	J.B. Dahiya
3.	Comp. App. (AT) (Ins) No. 232 of 2019	Asset Reconstruction (India) Ltd. Vs. R.Venkatakrishnan & Anr. With	Ansh	C.Sinha (R1), Abraham C. Mathews (R2)
4.	Comp. App. (AT) (Ins) No. 233 of 2019	R.Venkatakrishnan Vs. Kerala State Electricity Board & Anr.	Chitranshul A. Sinha	Abraham C. Mathews (R1), Niseh Rajan-R1 Anshul Rawat (R2)
5.	Comp. App. (AT) (Ins) No. 255 of 2019	Arun Kumar Jagatramka Vs. Jindal Steel & Power Ltd. & Anr. With	Sandeep Bajaj	Karan Batura-R1
6.	Comp. App. (AT) (Ins) No. 322 of 2019	Suraksha Asset Reconstruction Pvt Ltd. Vs. Jindal Steel and Power Ltd & Anr.	Chitranshul A. Sinha	Priyal Chaturvedi-R1
7.	Comp. App. (AT) (Ins) No. 662 of 2019	Arvind Garg. Liquidator of Moser Baer Solar Ltd. Vs. Committee of Creditors of Moser Baer Ltd Through Punjab National Bank.	Abhishek Anand	

For Orders

8.	I.A No 2187 of 2019 in Comp. App. (AT) (Ins) No. 586 of 2019	Cachar Paper Project Workers's Union (INTUC). Vs. Hindustan Paper Corporation Ltd. & Ors.	Anish Roy	
9.	Comp. App. (AT) (Ins) No. 74 & 75 of 2019	Haldia Petrochemicals Ltd. Vs. Nagarjuna Oil Corporation Ltd. & Anr.	Vanita Bhargava	Goutham Shivshankar-R1 Sudarsh Menon-R2
10.	Comp. App. (AT) (Ins) No. 408 of 2019	Union of India & Anr. Vs. Videocon Industries Ltd. & Ors.	Nidhi Mohan Prashar	Sandeep S. Ladda-R1 P.K Jain-R3
11.	Comp. App. (AT) No. 90 of 2019	Rohit Garodia. Vs. Vito India Advisors Pvt Ltd & Ors.	Nitin Mishra	Anupinder Jassal

For Admission (Fresh Cases)

12.	Comp. App. (AT) (Ins) No. 473 of 2019	Jain Irrigation Systems Ltd. Vs. Sakthi Sugars Ltd.	M.S Vishnu Sankar	
13.	Comp. App. (AT) (Ins) No. 719 of 2019	Rohit Chhabra. Vs. Sushil Kumar Gupta & Anr.	Prachi Johri	
14.	Comp. App. (AT) (Ins) No. 634 of 2019	Sriramgiri Spinning Mills Ltd. Vs. Oriental Bank of Commerce & Ors.	Mithlesh Kr. Singh	
15.	Comp. App. (AT) (Ins) No. 641 of 2019	Sriramgiri Spinning Mills Ltd. Vs. Oriental Bank of Commerce & Ors.	Mithlesh Kr. Singh	
16.	Comp. App. (AT) (Ins) No. 741 of 2019	Sajeve Bhushan Deora. RP of Noslar International Ltd. Vs. Axis Bank Ltd & Ors.	Arunima Bhattacharjee	
17.	Comp. App. (AT) (Ins) No. 742 of 2019	Rukson Packaging Pvt Ltd. Vs. Bionext Pharma Pvt Ltd.	Bharat Swaroop	
18.	Comp. App. (AT) (Ins) No. 743-744 of 2019	Cap Float Financial Services Pvt Ltd. Vs. Rave Scans Pvt Ltd.	Sanjeev Sagar	

For Admission (After Notice)

19.	Comp. App. (AT) (Ins) No. 270 of 2019	Aditya Kumar Jajodia Vs. ICICI Bank UK PLC & Anr.	R.Jawahar Lal	Misha-R2 Kunal Vajani-RP
20.	Comp. App. (AT) (Ins) No. 328 of 2019	Pralhad Govindrao Salunke Patil Vs. Cosmos Co-Operative Bank Ltd.& Anr.	Divyanshu Rai	Nind Laud
21.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy
22.	Comp. App. (AT) (Ins) No. 555 of 2019	VA Tech Wabag Ltd. Vs. Venkatesan Sankarnarayan & Ors.	B.Dubey	
23.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt Ltd. With	Aishwarya Choudhary	Kaustav Saha
24.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors.	Aakarshan Sahay	Kaustav Saha
25.	Comp. App. (AT) (Ins) No. 623 of 2019	D. Sathish Babu Vs. Optiemus Infracom Ltd. & Anr.	Swati Bansal	Ashok K. Agarwal

26.	Competition. App. (AT) No. 22 of 2019	General Motors India Pvt Ltd. Vs. Competition Commission of India & Ors.	Anand S. Pathak	

After the above or 12:00 noon, whichever is earlier.

For Admission (After Notice)

27.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani With	Arjun Asthana	Nakul Mohta-R1
28.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	Nakul Mohta-R1 Arjun Asthana-R2

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 03 of 2019 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Anil D. Ambani & Ors. With	Sanyam Saxena	Shally Bhasin
2.	Contempt Case (AT) No. 14 of 2018 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Reliance Infratel Limited & Ors.	Sanyam Saxena	Shally Bhasin

For Hearing (Part Heard)

3.	Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produce Marketing Board Vs. Competition Commission of India & Ors.	Vikram Sobti	Zoheb Hossain-CCI Nisha Kaur Uberoi Gautam Chawla-R2 Abhijeet Sinha-R4
4.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. CCI &Anr. With	Amit Mishra	Ritwik Bhattacharya
5.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. CCI &Anr.	Naval Satarawala Chopra	Amit Mishra

For Hearing

6.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
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7.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
8.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
9.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)

02:30 PM

For Hearing (Part Heard)

10.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Samar Bansal (R- CCI), Kunal Mehra
11.	Competition App. (AT) No. 70 of 2018 & I.A No. 36 of 2019	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R- CCI), Kunal Mehra

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By Order
-sd/-

Registrar